

**Title:** Need to provide financial assistance to the Government of Tamil Nadu for providing basic amenities to the people in Tirunelveli parliamentary constituency.

SHRI P.H. PANDIYAN (TIRUNELVELI): Mr. Chairman, Sir, Tirunelveli, my parliamentary constituency, in Tamil Nadu is consisting of Tuticorin, Tirunelveli, Palayamkottai, Srivaikundam, Ottapidaram and Vilathikulam Assembly constituencies. Among these Assembly constituencies, Tirunelveli, Tuticorin and Palayamkottai are urban Areas.

For the last 28 months, Tutucorin municipality alone has spent about Rs. 58,02,000 towards rent charges for the water tanker lorries. Sir, the cost of each tanker of lorry is Rs. 8.76 lakh. Sir, to augment that resource, I released Rs. 60 lakh from my MPLADS fund and asked the Collector of Tirunelveli to purchase four tanker lorries for Tuticorin municipality and four tanker lorries for Tirunelveli Municipal Corporation, but it was negated by the Collector saying that it was not a durable asset.

The population of the villages within these Assembly constituencies are mostly backward and Adidravida communities because Srivaikundam, Ottapidaram and Vilathikulam Assembly constituencies are rural areas. The people residing in these areas are not having basic amenities like potable drinking water and proper metalled roads. There is no Centrally-sponsored scheme to provide pure drinking water though the perennial Tamirabarani River is flowing in that area.

I request the Central Government to allocate necessary funds for implementation of the Central-sponsored schemes in order to provide basic amenities in all the villages in my parliamentary constituency.

Moreover, the desilting of Tamirabarani River is in the offing, and the Government should take it up immediately to cater to the needs for irrigation and drinking purposes in my constituency.

Thank you.